

Users. The Imports and Exports (Control) Act confers powers on the licensing authorities to take penal action by way of imposition of penalty and prosecution of firms/individuals misutilising imported raw materials besides debarring them from obtaining further licences/allotment of imported goods under the Imports (Control) Order.

Statement correcting reply to unstarred question No. 8559 dated 28th April, 1978 regarding working of "Super Bazar"

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): The following may be corrected in reply given to part (d) of Unstarred Question No. 8559 on 28th April, 1978:

For "Rs. 70.51 lakhs" read "Rs. 0.51 lakhs"

12.15 hrs.

MR. SPEAKER: Papers to be laid...

SHRI JYOTIRMOY BOSU (Diamond Harbour): I want to bring to your notice...*

MR. SPEAKER: No, no. I have not received any notice. Please do not record.

SHRI JYOTIRMOY BOSU: *

MR. SPEAKER: Please do not record.

SHRI JYOTIRMOY BOSU: *

MR. SPEAKER: Please do not record. You have not given notice. Papers to be laid:

SHRI JYOTIRMOY BOSU: Here is the notice.

MR. SPEAKER: You may have it. Papers to be laid.

12.16 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NATIONAL FILM DEVELOPMENT CORPORATION PRIVATE LTD. NEW DELHI FOR 1976-77 ALONG WITH AUDITED ACCOUNTS AND STATEMENT RE. REASONS FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the National Film Development Corporation Private Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-2305/78].

STATEMENT RE. OBSERVATIONS OF COMMITTEE ON GOVERNMENT ASSURANCES

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a statement (Hindi and English versions) in pursuance of the observation of the Committee on Government Assurances in Para 22 of their Third Report (Fifth Lok Sabha) presented to Lok Sabha on the 24th May, 1972.

[Placed in Library. See No. LT-2306/78].

*Not recorded.